

The distribution of electricity (in Millions of Units) from the Government of India assisted hydropower projects in Bhutan is as follows:.

2006		2007		2008	
Generation India	Export to	Generation India	Export to	Generation India	Export to
3009.87	2613.597	6086.74	5390.96	6799.34	5929.00

(e) and (f) Government of India is already providing/funding the loan as indicated in (d) above.

#### **Power plants in Punjab**

1957. SHRI VARINDER SINGH BAJWA: Will the Minister of POWER be pleased to state:

(a) the number of power plants in Punjab functioning at present both in the Central and State sectors separately;

(b) the number out of those generating power less than 90 per cent of their installed capacity, category-wise; and

(c) the steps taken/proposed to be taken to achieve near 100 per cent generation and the existing shortage of power in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) Eleven power stations in the State Sector and two power stations in the Central Sector are presently functioning in Punjab.

(b) While all the Hydro Power Stations in Punjab are utilizing there full capacity for generation However, the generation from Anandpur Sahib HPS, Mukerian HPS, Ranjit Sagar HPS, Shanan HPS and Ganguwal HPS have been less than 90% of their respective target during April to November, 2009. One thermal power station, namely, Guru Nanak Dev Thermal Power Station, Bhatinda has run at less than 90% of its Plant Load Factor during the above period.

(c) The responsibility for maximizing generation of power from its power plants and supply of electricity as per demand is primarily under the purview of the concerned State Government/Power Utilities, Government of India assists the states by making allocation of power from Central Generating Stations (CGSs). Punjab has been allocated about 1,941 MW to 2,010 MW power from CGSs at present.

#### **Power allocation from Gadawada Thermal Power Project**

†1958. SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government of Madhya Pradesh has requested for allocating 80 per cent of power generated in 4×660 MW Gadawada Thermal Power Project being established in the State by NTPC; and

†Original notice of the question was received in Hindi.

(b) if so, the action being taken in this regard and by when the approval would be accorded?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) Yes, Sir.

(b) The matter of allocation of power from this plant is under consideration of the Government. The decision in the matter will be taken in due course.

#### **Completion of power projects**

1959. SHRI N.K. SINGH: Will the Minister of POWER be pleased to state:

(a) whether in view of poor performance of the power sector, Government has put in place a stringent monitoring mechanism for timely completion of the power projects;

(b) if so, the details thereof;

(c) whether Government's entire focus towards achieving power generation target in the past few years has yielded unimpressive results;

(d) if so, the reasons therefor; and

(e) the latest strategies formulated/proposed to be made to achieve the power generation targets during the current fiscal year?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) and (b) Government has put in place a stringent monitoring mechanism for timely completion of power projects. The following steps have been taken to further streamline and improve monitoring mechanism:

1. Monitoring mechanism has been strengthened to achieve targets by designating a nodal officer in the Central Electricity Authority (CEA) for each project. The nodal officers keep track of construction activities and make frequent visits to the power plant to have on the spot assessment of progress of work. The bottlenecks if any are identified and solutions thereof are decided in consultation with project authorities and executing agencies. Efforts are being made to minimize contractual problems so as to avoid delays during project execution.
2. Review of progress of project is being done at the highest level *i.e.* Secretary (Power), Chairperson, CEA and at the level of Minister of Power for timely completion of Projects.
3. Ministry of Power (MOP) has constituted Power Project Monitoring Panel (PPMP) having consultants to monitor projects for effective monitoring of projects.

(c) and (d) Against a targeted capacity of 33,636 MW planned for the year 2007-08, 2008-09, 2009-10, a capacity of 18,859 MW has already been achieved till date. The reasons for slippages are given as under:-